

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.K. HANJURA

Petition(s) for Special Leave to Appeal (Civil) No(s).29665/2012

RAM KUMAR

Petitioner(s)

VERSUS

BOARD OF REVENUE U.P., LUCKNOW & ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 23/04/2014 This Petition was called on for hearing today.

For Petitioner(s) Mr. Shivansh Singh,Adv.
Mr. Vivek Singh,Adv.

For Respondent(s) Mr. Upendra Mishra,Adv.
Mr. Vinay Garg,Adv.

UPON hearing counsel the Court made the following
O R D E R

The Ld. counsel for the petitioner and the Ld.
counsel for the respondents are present.

Mr. Upendra Mishra, Ld. Advocate, appeared on
behalf of respondent Nos.1 and 2 and stated that he has
already filed the vakalatnama and the counter affidavit.
Office shall verify the position and report accordingly.
List again on 9.5.2014.

(M.K. Hanjura)
Registrar

mg